

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.

CA. NO. 16/73/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

NAME OF THE COMPANY: M/s. Mitsui Prime Advanced Composites India
Pvt Ltd

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------


Present: Mr. Anil Jain, Advocate

Mr. Manish Raj, Company Prosecutor for ROC Jaipur, Rajasthan

Order

At the request of the Company Prosecutor for ROC, Jaipur, 3 weeks
time granted to file the report.

List the matter on 21.09.2017.


(Ina Malhotra)
Member (J)